

COURT II

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

Appeal No. 172 of 2010

Dated: 30th March, 2011

**Present : Hon'ble Mr. Rakesh Nath, Technical Member
Hon'ble Mr. Justice P.S. Datta, Judicial Member**

Bihar Steel Manufacturers Associations Appellant (s)

Versus

Bihar Electricity Regulatory Commission ... Respondent (s)

Counsel for the Appellant (s) : Mr. Amit Kapur with
Mr. Buddy A Ranganadhan
Counsel for the Respondent(s) : Mr. Kailash Vasdev,
Mr. Mohit Kumar Shah for BSEB
Mr. Samuel Haque for BERC

ORDER

Heard learned Counsel for the parties. They may file their respective written submissions on or before 6.4.2011.

Judgment reserved.

**(Justice P.S. Datta)
Judicial Member**

**(Rakesh Nath)
Technical Member**

PK/RKT